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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/146/2016  
NAME OF THE PETITIONER(S) : Nirej V. Paul & another  
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

K. Gnanapam Kumar  
Athiban Vijay A.K

Counsel for P

*[Signature]*

**ORDER**

Shri A K Athiban Vijay, counsel representing senior counsel for petitioners present. Counsel for respondents called but absent. The matter is posted for hearing the CA. Put up on 09.02.2017 at 10.30 A.M.

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)